

List of case record in 1 Sheet

Filing no.B.A.-8224/2020

Binod Surin & Anr.

Versus

The State of Jharkhand

Advocate for Petitioner

Mrs. Sunita Kumari

Defects

9. (i) Name of the Hon'ble Justice is missing in para-2.
- (ii) Father's name of deponent in Affidavit does not tally with aadhar card.
- (iii) Duly certified T/c of Annx.-1 may be filed.
- (iv) Name of the petitioners may be verified with separate sheet attached by the L & C section.